

**Notification No. 99 / 2006 - Customs
(N.T)**

5th September, 2006.

S.O. (E). - In exercise of the powers conferred by sub-section (1) of section 4 and sub-section (1) of Section 5 of the Customs Act, 1962 (52 of 1962), the Central Board of Excise and Customs hereby appoints the Commissioner of Customs, Tuticorin and authorises him to exercise the powers and discharge the duties conferred or imposed, to act as, -

- (i) Commissioner of Customs, Jawaharlal Nehru Port Trust, Nhava Sheva, District Raigad, Mumbai and**

**(ii) Joint Commissioner of
Customs, Mumbai Sea Port, Mumbai.**

**for the purposes of adjudicating the
matters relating to Show Cause Notice
pertaining to M/s. Suman Design
(India), No.B-1, Sector 20, Noida (Uttar
Pradesh) and others issued, vide, DRI.
F.No. 50D/42/2005-CI, dated the 19th
June, 2006 by the Additional Director
General, Directorate of Revenue
Intelligence, 'D' Block, I.P. Bhawan, 7th
Floor, I.P. Estate, New Delhi.**

F.NO.437/ 29 /2006-Cus.IV